

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

09.03.2018

O.A./260/213/2016

MEMO AT FL.A FOR WITHDRAWAL OF
OA MAY KINDLY BE PERUSED FOR
ORDERS ON MEMO

L MALI

-V/S-

NATIONAL ALUMINIUM COMPANY LIMITED, M/O MINES

ITEM NO:32

FOR APPLICANTS(S) Adv. : Mr. S. Palit

3/9/2018

FOR RESPONDENTS(S) Adv.: Mr. M.K. Mishra (Sr. Counsel)

| Notes of The Registry | Order of The Tribunal |
|---|---|
| <p>5/9/2018 O.A. 260/213/2016 MEMO AT FL.A FOR ORDERS ON MEMO ITEM NO:32</p> <p>FOR APPLICANTS(S)</p> | <p>Mr. S. Palit, Ld. Counsel for the applicant prays to allow him to withdraw this O.A. as the grievances have been redressed. The prayer is allowed. Accordingly, the O.A. is disposed of being withdrawn.</p> <p>(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p>kb</p> <p style="text-align: right;">SUSHSANTA KUMAR PATTNAIK MEMBER (J)</p>  |

09.03.2018

copies of order
prepared for
counsel for
both sides.

*mm
15/3/18*

for issue

Co